GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3443 ANSWERED ON:16.04.2010 GRANTS IN AID Dutt Smt. Priya Sunil

Will the Minister of TRIBAL AFFAIRS be pleased to state:

he steps taken by the Government to provide Grants-in-aid to the schemes related to Scheduled Tribes during the Eleventh Five Year Plan alongwith the measures proposed to be taken in this regard in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

Formulation of any Five Year Plan, including the Eleventh Plan and seeking plan allocations for the various schemes is a regular exercise undertaken by all the Administrative Ministries, before the commencement of the next Five Year Plan. The exercise involves review of ongoing programmes/schemes in order to streamline them by their modification, deletion and addition, on the basis of feedback received from all the stakeholders. The size of the plan is accordingly proposed to the Planning Commission. The Commission decides on the plan allocations for various Ministries, including Ministry of Tribal Affairs, keeping in view the total resources available and the inter-sectoral plan priorities.